

(d) if so, the details thereof;

(e) whether the Union Government are contemplating to make the requisite funds available to get this project completed expeditiously; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir.

(c) and (d) Government of Madhya Pradesh has incurred a total expenditure of Rs. 531.71 crores on this project, out of which Rs. 393.45 crores is on Dam portion and Rs.138.26 crores on canals.

(e) and (f) The Union Government is providing funds for this project for early completion under Accelerated Irrigation Benefit Programme. The year-wise releases are Rs. 23.25 crores in 1996-97 and Rs. 65.50 crores in 1997-98.

Indian Management Watershed and Farming System

1191. SHRI SHIVRAJ SINGH CHAUHAN:
SHRI MOTI LAL VORA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government had received a proposal from the Government of Madhya Pradesh during the year 1991 for setting up of Indian Management Watershed and Farming System;

(b) if so, the action taken thereon by the Union Government till now; and

(c) the time by which decision/approval is likely to be accorded on the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir. No proposal to set up 'Indian Management Watershed and farming system' has been received from Government of Madhya Pradesh.

(b) and (c) Does not arise.

Delayed Public Sector Project

1192. DR. CHINTA MOHAN:
PROF. PREM SINGH CHANDUMAJRA:

Will the PRIME MINISTER be pleased to state :

(a) whether more than 200 projects under construction in public sector are behind their original schedule;

(b) if not, the factual position in this regard;

(c) whether the delay in the construction of these projects is likely to result an escalation of about 44,000 crores of rupees in their cost; and

(d) if not, the original estimate prepared for these projects by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) As on December 1997, out of 454 projects costing of Rs. 20 crores and above on the monitoring system of the Department of Programme Implementation, 211 projects were behind schedule with respect to their original schedule.

(c) and (d) These 211 delayed projects together have reported cost escalation of Rs. 34,865.7 crores with respect to their original cost estimate of Rs. 63392.2 crores.

[English]

Funds for Irrigation

1193. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state:

(a) the total requirement and availability of water for irrigation purpose in Uttar Pradesh and Bihar at present;

(b) whether the Union Government proposing to provide additional funds to both the State Governments for the purpose; and

(c) if so, the details thereof separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The water resources availability is assessed river basin-wise and not State-wise. The ultimate irrigation potential of Uttar Pradesh and Bihar States are assessed as 25700 thousand hectares and 12400 thousand hectares respectively. The corresponding assessed irrigation water requirement for the States of Uttar Pradesh and Bihar is of the order of 167 billion cubic metres and 80.6 billion cubic metres.

(b) and (c) Under the Accelerated Irrigation Benefits Programme (AIBP) launched by the Government of India during 1996-97, the Central Loan Assistance provided to the Government of Uttar Pradesh and Bihar for selected major and medium irrigation projects during 1996-97 and 1997-98 are as under :

State	(Rupees in Crores)	
	Total Central	Loan Assistance
Uttar Pradesh	43.50	78.00
Bihar	13.50	14.04